

**REPORTS OF THE COMMITTEE ON
PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

Fifth Session—Second Lok Sabha

Twenty Fifth Report



**LOK SABHA SECRETARIAT
NEW DELHI**

August 1958

Price Re. 0-62

C O N T E N T S

	PAGES
1. Twenty-third Report	I
2. Twenty-fourth Report	2—6
3. Twenty-fifth Report	7
4. Twenty-sixth Report	8
5. Twenty-seventh Report	9—12
6. Twenty-eighth Report	13
7. Annexure (Proceedings of Lok Sabha re: adoption of Reports)	14—15

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

TWENTY-FIFTH REPORT

(SECOND LOK SABHA)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Twenty-fifth Report.

2. The Committee met on the 26th August, 1958 to consider allotment of time to the Resolutions set down in the List of Business for Saturday, the 30th August, 1958.

3. The Members whose resolutions had been included in the List of Business for the 30th August, 1958 and the representative of the Ministries concerned had been invited to present their views on the resolutions before the Committee. Shri Chintamani Panigrahi as also the representatives of the Ministries of Education, Law, Food and Agriculture, Information and Broadcasting and Home Affairs and the Planning Commission attended the sitting.

4. The Committee after hearing the members and the representatives of the Ministries concerned with the Resolutions and considering all aspects with respect to each resolution recommend the following time-table:—

- | | |
|--|--|
| 1. Resolution regarding Working of monopolistic concerns. | Out of the total time of 2 hours allotted to this resolution, 1 hour and 19 minutes were taken up on the 16th August, 1958. The balance of 41 minutes would be available on 30th August, 1958. |
| 2. Resolution regarding Formation of a National Council of Indian Youth. | 2 hours. |
| 3. Resolution regarding Uniform Civil Code. | 1½ hours. |
| 4. Resolution regarding Colourisation of 'Vanaspati' | 2½ hours. |
| 5. Resolution regarding Parliamentary Committee to assess progress in regard to land reforms in the country. | 2 hours. |
| 6. Resolution regarding Mobile Cinema Units for rural areas. | 1½ hours. |
| 7. Resolution regarding Implementation of the Directive Principles of State Policy. | 2 hours. |

HUKAM SINGH.

NEW DELHI;
The 28th August, 1958.